

COURT- 1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

DFR No : 2271 of 2019 & IA No. 1785 OF 2019 & IA No. 1784 OF 2019

Dated: 30th October, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member (electricity)**

In the matter of:

Association of Approved and Classified Hotels of Kerala Appellant(s)

Versus

Kerala State Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : James P. Thomas For App1

Counsel for the Respondent(s) :
Shashwat Singh For Res1

ORDER

IA No. 1785 of 2019 (*Appl. for leave to file the Appeal*)

IA No. 1784 of 2019 (*Appl. for delay in filing the Appeal*)

Issue notice to the Respondents on IA No.1785 of 2019 and IA No. 1784 of 2019 as well as on the main Appeal returnable on 04.12.2019. Dasti, in addition, is also permitted.

List the matter on **04.12.2019**.

**S.D. Dubey
Technical Member (electricity)**

**Justice Manjula Chellur
Chairperson**

PR